

Plastic Surgery

3616. Shri Ram Harkh Yadav: Will the Minister of Health and Family Planning be pleased to state:

(a) the progress made in the study and research of plastic surgery in India;

(b) the names of research projects undertaken and Institutions connected with the research of plastic surgery; and

(c) whether any research unit has been set up in the Tata Department of Plastic Surgery in Bombay in collaboration with American experts?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). The required information is being collected and will, when available, be placed on the Table of the Sabha.

Income-tax Assessed in Kerala

3617. Shri P. Kunham: Will the Minister of Finance be pleased to state:

(a) the total amount of income-tax assessed in Kerala in the years 1963-64 and 1964-65; and

(b) the arrears of income-tax to be collected in Kerala during the above period?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) 1963-64—Rs. 6.78 crores, 1964-65—Rs. 6.72 crores.

(b) 1963-64—Rs. 3.54 crores, 1964-65—Rs. 3.89 crores.

Hydro-electric Projects in Kerala

**3618. Shri A. V. Raghavan:
Shri Warior:
Shri Vasudevan Nair:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the details of works costing Rs. 10 lakhs and above already completed by the contractors on the Kuttiyadi, Sholayar, Sabarigiri and

Idikki hydro-electric projects in Kerala;

(b) the estimated cost of each of these works and the lowest tenders offered for them with the names of their tenderers in each case;

(c) whether the lowest tenders offered were accepted and if not, the reasons therefor; and

(d) the total expenditure in excess of the estimated cost on completed works of each of the projects, separately?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (d). Information is being collected and will be placed on the Table of the House as soon as possible.

एकाधिकारी समाहार के लिये महाराष्ट्र को सहायता

**3621. श्री तुलशीवास जाधव :
श्री दे० शि० पाटिल :**

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने महाराष्ट्र राज्य को यह आश्वासन दिया था कि वह ज्वार और धान के एकाधिकारी समाहार तथा खरीद के लिये धन देगी;

(ख) महाराष्ट्र सरकार ने उक्त एकाधिकारी समाहार और खरीद के लिये कितनी राशि मांगी थी ; और

(ग) महाराष्ट्र सरकार को कितनी राशि दी गई ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) :

(क) जी, हाँ ।

(ख) 15 करोड़ रुपये ।

(ग) 5 करोड़ रुपये की सीमा पहले ही मंजूर की जा चुकी है । इसे राज्य-सरकार या राज्य सहकारी बैंक को अन्य स्रोतों से उपलब्ध होने वाले साधनों को देख कर 10